

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF "LORD VRIDAVAN BIHARI TRADING PRIVATE LIMITED"

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Lord VrindavanBihari Trading Private Limited
2.	Date of incorporation of corporate debtor	10/03/2004
3.	Authority under which corporate debtor is incorporated / Registered	ROC Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U16007UP2004PTC028385
5.	Address of the registered office and principal office (if any) of corporate debtor	First Floor30/13 Tulsi Ram Market, Tiwari Gali, Rawat Para, Agra, Uttar Pradesh-282003
6.	Date of closure of Insolvency Resolution Process	10.11.2024*
7.	Liquidation commencement date of corporate debtor	23.10.2024 (The Order of Hon'ble NCLT was received on 11.11.2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Vikram Sharma IBBI/IPA-001/IP-P-02533/2021-2022/13876
9.	Address and e-mail of the liquidator, as registered with the Board	4A/54 Old Rajinder Nagar, New Delhi-110060 ipvikramsharma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	4A/54 Old Rajinder Nagar, New Delhi-110060 liquidator.lvtpl@gmail.com ipvikramsharma@gmail.com
11.	Last date for submission of claims	11.12.2024 (30 days commencing from 11.11.2024)

*The date prior to the date of commencement of Liquidation Process is taken as the date of closure of Corporate Insolvency Resolution Process.

Notice is hereby given that the National Company Law Tribunal New Delhi Principal Bench has ordered the commencement of Liquidation of the M/S Lord VrindavanBihari Trading Private Limited on 23rd October '2024. (The Order of Hon'ble NCLT was received on 11.11.2024)

The stakeholders of Lord VindavanBihari Trading Private limited are hereby called upon to submit their claims with proof on or before 11th December 2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Vikram Sharma
Liquidator


Date : 13/11/2024

Place: New Delhi

Lord VrindavanBihari Trading Private Limited
IBBI REG NO: IBBI/IPA-001/IP-P02533/2021-2022/13876